

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/84/2021
NAME OF THE COMPANY	Natems Sugar Pvt Ltd
NAME OF THE PETITIONER(S)	STCI Finance Ltd
NAME OF THE RESPONDENT(S)	Natems Sugar Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. K. Siddharth Rao for the Petitioner.

Ld. Senior Counsel Mr. Krishna Grandhi along with Mr. Avinash Alladi for the Respondent.

It is stated by Ld. Counsel for the Respondent that an IA has been filed, but it is still to be listed. **Matter is adjourned to 01.08.2024.** In the meantime, Respondent is directed to file counter in the main CP.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)